

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Jammu/Srinagar

**NOTIFICATION**  
**Jammu, the 6th March, 2025**

**S.O. 58 .—** In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988 (Central Act) and in supersession of notification S.O 533 of 2024 dated 05-11-2024 and in partial modification of notification S.O 583 of 2022 dated 05-11-2022 and S.O. 459 of 2024 dated 06-09-2024, the Government hereby appoints the following Judicial Officers as Special Judges, Anti-Corruption for trial of offences specified in section 4 of the said Act within their respective territorial jurisdiction shown against each:

S. No.	Name of the Judicial Officer S/Shri	Place of Posting/ Jurisdiction.
01	Kamlesh Pandit	Additional District and Sessions Judge, Udhampur (designated Special Court under the Prevention of Corruption Act)
02	Pawan Kumar Sharma	Special Judge Anti Corruption, (CBI Cases), Jammu
03	Sudesh Sharma	Additional District and Sessions Judge, Rajouri (designated Special Court under the Prevention of Corruption Act)
04	Naseer Ahmed Dar	Ist Additional District and Sessions Judge, Baramulla (designated Special Court under the Prevention of Corruption Act)

**By Order of the Lieutenant Governor.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated. 06 -03-2025.

No: Law-Jud/8/2022-10.

**Copy to the:-**

1. Ld. Advocate General, J&K.

2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Jammu.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar. This is with reference to his letter No. 9502-03/RG/GS dated 21-02-2025
5. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh.
6. Concerned Judicial Officers.
7. Director Anti-Corruption Bureau, J&K,
8. Director, Archeology, Archives and Museums, J&K.
9. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
10. I/C Website, Department of Law, Justice & PA.
11. S.O Section, Department of Law Justice &PA (w. 7. s.c).
12. Concerned file.

*Binny Kumar*  
06.03.2025  
(Binny Kumar)

**Assistant Legal Remembrancer**